

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1921

ANSWERED ON:26.03.2012

ENCROACHMENT ON DEFENCE LAND

Bhagora Shri Tarachand;Devi Aswamedh;Dubey Shri Nishikant ;Meghwal Shri Arjun Ram ;Patil Shri A.T. Nana

Will the Minister of DEFENCE be pleased to state:

- (a) the total defence land in the country at present and details of the land under encroachment/unauthorised construction in various States of the country including Maharashtra, State-wise;
- (b) the measures being taken to remove the encroachment and reclaim the land and details of the land evacuated during the last three years and the current year;
- (c) whether any investigation was conducted and the officials of the Directorate General Defence Estate (DGDE) in such cases were found to be in connivance with the builders and other army officials and if so, the details of the outcome thereof and the action taken against them and if not, the reasons therefor;
- (d) whether the Government has implemented the project for computerisation /survey of the land records using modern technology and if so, the details thereof; and
- (e) the measures taken to streamline and bring in an effective and transparent system for management/use of defence land and to delineate the accountability of officials of DGDE at different levels?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (e): The information is being collected and will be laid on the Table of the House.